

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 328
103(ND)2009

IN THE MATTER OF:

Sh. Lalit Agarwal & Ors

.....APPLICANT/PETITIONER

Vs

BSL Buildcon Pvt. Ltd. Ors.

.....RESPONDENT

SECTION

U/s 397/398

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Swaralipi Deb Roy, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

As prayed for by Ms. Swaralipi Deb Roy, Learned Counsel appearing for the Petitioner, let the matter be listed for arguments on **08.07.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)